

दूरसंचार विवाद समाधान एवं
अपील अधिकरण

(भारत सरकार)

कमरा नं. 478, चतुर्थ तल,
होटल सम्राट, कौटिल्य मार्ग,
चाणक्यपुरी, नई दिल्ली-110 021
दूरभाष/Tel. : +91-11-24102563, 26873411
फैक्स/Fax : +91-11-24122218



Telecom Disputes Settlement &
Appellate Tribunal
(Government of India)

R. No. 478, 4th Floor,
Hotel Samrat, Kautilya Marg,
Chanakya Puri, New Delhi-110 021
E-mail : tdsat@nic.in
Website : www.tdsat.nic.in

F. No. 23/6/2017-18/TDSAT/Admn.

Dated: 14 July, 2017

NOTICE

The Government of India has notified the merger of Cyber Appellate Tribunal and Airports Economic Regulatory Authority Appellate Tribunal (AERAAT) with Telecom Disputes Settlement and Appellate Tribunal (TDSAT) vide Notification published in Gazette of India Part-II- section 3 -sub- section (ii) dated 26 th May, 2017.

2. The TDSAT being an expert body for settlement and adjudication of telecom and broadcasting matters, has been a unique institution in the world. It has been functioning since last 16 years or so.

3. In view of the expanded jurisdiction of TDSAT, which now includes Telecom, Broadcasting, Information Technology, Airports Tariff, etc., it is desired that TDSAT has its own unique "Logo" which depicts its identity and areas of jurisdiction.

4. To achieve this purpose, all the Advocates, Parties, Stakeholders interested to contribute are requested to please submit their suggestions/ideas and designs to the TDSAT at e-mail address: director.tdsat@nic.in


(ROBIN ADAVAL)
Director